

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Dock No. 078/2013**

**Date: 25.9.2013**

To,

General Manager (E/M)  
NEEPCO Ltd  
15, NBCC Tower, UG Floor,  
Bhikaji Cama Place  
New Delhi, 110066

**Subject: Dock No. 078/2013: Revision of AFC based on actual capital expenditure for the period 2009-12 and revised projected capital expenditure for the period 2012-14, in respect of Khandong H.E P of NEEPCO.**

**Ref: (1) This office letter dated 13.9.2013 in Dock No. 078/2013**  
**(2) Your letter dated 23.9.2013 Dock No. 078/2013**

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With reference to your letter dated 23.9.2013 on the above subject. I am directed to inform you that the time for filing the additional information in respect of the above said petition has been extended upto 10.10.2013. Further request for extension of time shall not be entertained.

Yours faithfully,

Sd/-  
B. Sreekumar  
Deputy Chief (Law)